## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 27/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Jhaveri Trading & Investment Pvt. Ltd.

V/s.

Oasis Textiles Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

SIGNATURE DESIGNATION S.NO. NAME (CAPITAL LETTERS)

1 Ashish SHAM

Praemicing Company Seenetary

NAVIN

A1274 .

PETITIONER

## **ORDER**

Learned Advocate Mr. Navin Pahwa present for Financial Creditor/ Petitioner. Learned PCS Mr. Ashish Doshi present for Corporate Debtor/Respondent.

Learned PCS Mr. Ashish Doshi filed Memorandum of Appearance for Corporate Debtor/ Respondent.

Copy of the petition with enclosures served.

Heard arguments of Learned Counsel for petitioner and Learned PCS for Respondent.

For orders 31.05.2017.

MEMBER JUDICIAL

Dated this the 26th day of May, 2017.